

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1989

ANSWERED ON- 06/12/2024

DOUBLE PASSPORTS THROUGH FRAUDULENT MEANS

†1989. SHRI RAMBHUAL NISHAD

Will the Minister of External Affairs be pleased to state :-

- (a) whether the Government is aware that some people are obtaining more than one passport through fraudulent means which is a big threat to the security of the country;**
- (b) if so, the details thereof along with the steps taken/proposed to be taken by the Government to stop these incidents; and**
- (c) the number of complaints received by the Foreign Minister and Regional Passport Office, Lucknow which are sent by MPs during the last four months and the action taken thereon?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a & b) As per law, Indian passports are issued to Indian citizens after confirming the passport applicant's identity including name, address and citizenship, on the basis of identity and address proof documents submitted by the applicants as well as the police verification reports either before or after issuance of passports. Whenever cases of suspected foreign nationals obtaining Indian passports or those with false identity obtaining passports or those obtaining multiple passports are reported, appropriate actions such as revoking of the passports and initiation of criminal proceedings are taken immediately as stipulated under the Passports Act, 1967.

(c) During the last four months, one complaint has been received by the Regional Passport Office (RPO), Lucknow, from a Member of Parliament on which the Uttar Pradesh Police Authorities have been requested to investigate and inform the RPO about the outcome of the investigation.
